

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.258 of 2015

Dated : 05th August, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Punjab State Power Corporation Ltd.

... Appellant(s)

Versus

M/s G. N. General Mills & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Sh Jayant K. Sud, SSC, PSPCL
Sh Karunakar Mahalik and Ms. Vaishali
Soni

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.2

ORDER

Post the matter for hearing on **19th October, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/vt